

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH

ORIGINAL APPLICATION NO.147/1990.

this the day of 02.11.2001.

HON'BLE MR. A.K. MISRA, MEMBER ADMINISTRATIVE

HON'BLE MRS. BHARATI RAY, MEMBER JUDICIAL

Sachidanand,
S/o Sri Sunder Sharma.

2. Gurbax Singh,
S/o Sri Pritam Singh.

3. Vasudev,
S/o Sri Kamal Kumar.

Address for service of all notices:-C/o Rajendra
KumarShukla, resident of 31/3 Purani Labour
Colony, Aishbagh, Lucknow.

... Applicants.

By Advocate:-Sri Som Kartik, B/H for Sri L.P.
Shukla.

Versus.

Union of India,
through the General,
Manager, Northern,
Railway, Boroda,
House, New Delhi.

2. Dy. Chief Mechanical,
Engineer (W),
Carriage & Wagon,
Workshop, N. Railway,
Alambagh, Lucknow.

3. The Assistant,
Personnel Officer (W),
Carriage & Wagon,
Workshop, N. Railway,
Alambagh, Lucknow.

... Respondents.

By Advocate:- Sri Praveen Kumar B/H for Sri Anand
Srivastava.

O R D E R (O R A L)

BY MISRA, MEMBER (A).

On behalf of respondents Learned counsel produced before us order dated August, 1991 showing that all the three applicant's have been ~~appointed~~ ^{appointed} as Khalasi ~~and~~ accordingly, it is stated that the O.A. has become infructuous. A perusal of the relief clause shows that the applicant's have also prayed for their seniority over those persons who are junior to the applicant's ~~where~~ ^{but were} placed on the Panel dated 02-02-1990 (Annexure-3 to the O.A.).

2. It is accordingly directed that the respondents shall fix the seniority of all the three applicant's as per rules if the same ~~have~~ ^{has} not already been done. The O.A. is disposed of as above. Copy of the order giving appointment to all the three applicant's have been placed on record. Cost easy.

Bhurat R.
MEMBER (J)

A. Misra
MEMBER (A).

Dated:-02-11-2001.
Lucknow.
Amit/.